

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


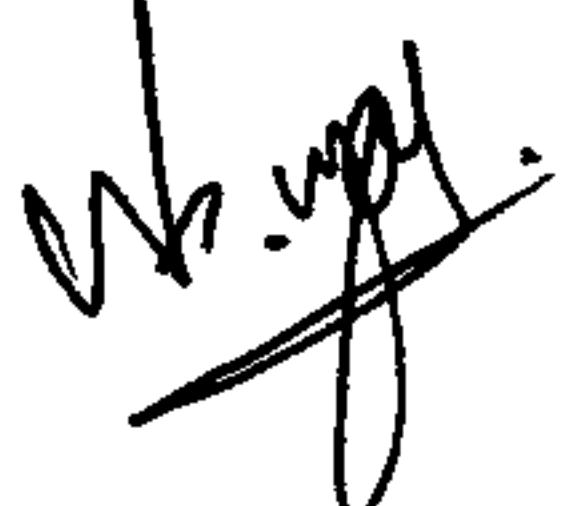
C.P. No. 173/241-242/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2018**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUSHAL A. DESAI	Advocate	Petitioner	
2.	NISARG H. VYAS	Advocate	Respondent	

ORDER

Advocate Mr. Kushal Desai is present for the petitioner. Advocate Mr. Nisrag Vyas is present for the Respondent

On the request of Learned Counsel for the Respondent, the matter is adjourned.

List the matter on 22.11.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 17th day of September, 2018